



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section)
Srinagar/ Jammu

Notification
Jammu, the 14th February, 2019

SRO/119.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Kupwara:-

S.N	Name of the Officer S/Shri	Designation
1.	Bashir Ahmad Wani	Naibat Office Halmathpora
2.	Zahoor Ahmad Shah	Naibat Office Kalarooch
3.	Akther Nabi Pir	Naibat Office Kupwara -B
4.	Sajad Ahmad Bhat	Naibat Office Kupwara-B
5.	Shabir Ahmad Shah	Naibat Office Taad
6.	Akther Hussain Bhat	Assistant Revenue Attorney to Deputy Commissioner
7.	Fayaz Ahmad Lone	Naibat office Tekipora
8.	Farooq Ahmad Shah	Naibat Office Shuloora
9.	Farooq Ahmad Khan	Naibat Office Handwara-A
10.	Farooq Ahmad quershi	Naibat office Kralpora
11.	Mushtaq Ahmad Shah	Naibat Office Sogam
12.	Mohd Shafi Shah	PA to Dy. Commissioner
13.	Hilal Ahmad Pir	Naibat Office Tarthpora
14.	Manzoor Ahmad Malik	Naibat office Khurhama

By order of the Government of Jammu and Kashmir.


Sd/-
(Achal Sethi)
Secretary to Government

Dated. 14-02-2019

No. LD(P)93/2-Kupwara

Copy to the:

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Kupwara. This is with reference to his letter No.DCK/N/Estt/19/F-134/1916-18 dated 23.1.2019.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer

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